NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/17/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. SIVAKUMAR

NAME OF THE RESPONDENT(S) : TRINGAPPS RESEARCH LABS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.R. Belasum amanian

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ORDER

Counsel for both the parties present. Counsel for the Respondent prayed for time for filing counter. At request, time is enlarged, with a direction to file counter within 7 days. The matter is posted for arguments. Put up on 8.8.2017 at 10.30.A.M.

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(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tario) Member (Judicial)